



INTELLECTUAL
PROPERTY INDIA

Patents/Designs/Trademark
GEOGRAPHICAL INDICATIONS



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☎ 011-28031838

011-28032406

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date: 02/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-3332/60480	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. HARMAN INTERNATIONAL INDUSTRIES, INCORPORATED 8500 BALBOA BLVD, NORTHRIDG , CA91329, USA	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DELHI- 10013
2	DEL-T-3331/60490	697480	M/S. HARMAN ELECTRONICS, 263, LAJPAT RAI MARKET, DELHI- 110006. V/S. M/S. SUKHVINDER SINGH CHHABRA, W-9, OKHLA INDUSTRIAL AREA, PHASE- II , NEW DELHI- 110020.	M/S. SKS LAW ASSOCIATES, C1/611, MAYFAIR TOWER, CHARMWOOD VILLAGE, SURAJKUND, FARIDABAD-121009. HARYANA. V/S. M/S. PRASAD ASSOCIATES, A-17, NITI BAGH, NEW DELHI- 110049.
3	153827	662962	M/S. BAJRANGBALI KITCHENWARES 27, RAJENDER NAGAR, INDUSTRIAL AREA, MOHAN NAGAR, GHAZIABAD - (U.P.) V/S. M/S. PLAZA WIRES AND	M/S. INDO REGISTRATION BUREAU 2, NAVYUG MARKET, 2 ND FLOOR, GHAZIABAD-201001 (U.P.) V/S. M/S. VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA,

			ELECTRICALS PVT. LTD., 1553, 1ST FLOOR, BHAGIRATH PALACE, DELHI-110006 (final hearing at 02:30 pm)	KAROL BAGH, NEW DELHI- 110 005. (final hearing at 02:30 pm)
4	163676	990675	M/S. JAGDISH ENTERPRISES, DHIR ROAD, BATALA- 143505, PUNJAB. V/S. M/S. ATUL LIMITED, ASHOKA CHAMBERS, RASAL MARG, MITHAKHALI CROSS ROAD, ELLISBRIDGE, AHMEDABAD- 380006.	M/S. D.K HAND AND COMPANY, B- XVIII/17-18, PURIAN MOHALLA, BATALA- 143505, PUNJAB. V/S. MR. LALIT PATNI/MR. J N DESAI, ATUL LIMITED, P.O. ATUL- 396020, DIST. VALSAD, GUJARAT.



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DR. B.C. RATHORE

(DEPUTY REGISTRAR)

Date: 03/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168053	708344	M/S. LIBERTY FOOTWEAR COMPANY. LIBERTY HOUSE, RAILWAY ROAD, KARNA-132001. (HARYANA) V/S. M/S. ASSOCIATED APPARELS PRIVATE LIMITED. AKASH DEEP, 4/5, ZAKARIA BUNDER ROAD, SEWRI, MUMBAI-400015	M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013 V/S. M/S. ARJUN T. BHAGAT & CO. 132/1, MODI STREET, P.B. NO.1865, FORT, MUMBAI-400001
2	176147	798769	M/S. TEVA PHARMACEUTICAL INDUSTRIES LTD, JERUSALEM-91010, ISRAEL. V/S. M/S. WANDER PRIVATE LIMITED, PLOT NO. 21, SECTOR 19, KOPRI ROAD, VASHI, NAVI MUMBAI- 400703.	M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. USHA CHANDRA SEKHAR ADVOCATE, 3E1, COURT CHAMBERS NEW MARINE LINES, MUMBAI- 400020.

3	234175	892869	<p>M/S. UNIQUE MANUFACTURING CO, BULANDPUR ROAD, BYE PASS, JALANDHAR 144 004, PUNJAB V/S M/S SUKHMANI MALLEABLES, E-69, FOCAL POINT EXTN, JALANDHAR CITY, PUNJAB STATE</p>	<p>M/S. BAJAJ REGISTRATION SERVICE, 193, CIVIL LINES, 1ST FLOOR, UPSTAIR DOON BAKERS, SANJAY GANDHI MARKET, B.M.C. CHOWK, JALANDHAR- 144001, PUNJAB V/S M/S. KULDIP & ASSOCIATES, 945/3, (F,F) NAIWALA, FAIZROAD, KAROL BAGH, NEW DELHI- 110005.</p>
4	DEL-T-4053	978644	<p>M/S. SIMLA CHEMICALS PVT LTD. A-76, PHASE-I, NARAINA INDUSTRIAL AREA, NEW DELHI-110028. V/S. SHRI. VIJAY DHINGRA, 10559, MOTIA KHAN, PAHAR GANJ, NEW DELHI-110055</p>	<p>M/S. S. SINGH & ASSOCIATES. 213, 3RD FLOOR, PARMANAND COLONY, DR. MUKHERJEE NAGAR, NEW DELHI-110009. V/S. M/S. S.K. TRADE MARKS CO. C-36, MAHENDRU ENCLAVE, LANE NO. 4, DELHI-110009.</p>
5	6236	391793	<p>M/S. HARMINDER SINGH & BROTHERS. 10 KHURSHID MARKET, SADAR BAZAR, DELHI-110006. V/S. M/S. HINDUSTAN MACHINES 347 BAGH KAREKHAN, KISHAN GANJ, DELHI</p>	<p>M/S. BEACON LEGAL 53/4, STREET NO.5, ARYA NAGAR, DAYANDAND VIHAR, DELHI-110092 V/S. MANMOHAN SINGH ADVOCATE. 7/24, WEST PATEL NAGAR, NEW DELHI-110008</p>
6	206803	752853	<p>M/S. JAIN RICELAND PVT. LTD, 1783, NAYA BAZAR, DELHI- 110006 V/S. M/S. SHREE RAJMOTI INDUSTTIES, BHAVNAGAR ROAD, RAJKOT- 3 GUJRAT</p>	<p>M/S. MANCHANDA ASSOCIATES, 15/1061, (2ND FLOOR), NAIWALA KAROL BAGH NEW DELHI- 110005 V/S. M/S. UNION TRADE MARK COMPANY, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025</p>



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(DEPUTY REGISTRAR)

Date: 04/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	161129	645376	M/S. HECHETTE FILIPACCHI PRESSE, FRANCE. V/S. M/S. HINDUSTAN LEVER LTD, 165/166, BACKBAY RECLAMATION, MUMBAI- 400020.	M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002 V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	199536	832368	M/S. AMIR CHAND JAGDISH KUMAR (EXPORTS) LTD, 2735/9, MOHAN LAL PALACE, NAYA BAZAR, DELHI- 110006. V/S. M/S.FIFA MARKETING AG, GRAFENAUWEG 2, CH-6304 ZUG, SWITZERLAND.	M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006. V/S. M/S. REMFRY & SAGAR, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON- 122002
3	214921	919469	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEY PUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS,

				85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
4	205293	619338	FEDERATION INTERNATIONALE DE, FOOTBALL ASSOCIATION OF HITZIGWEG 11, ZURICH -8032, SWITZERLAND V/S. AMIR CHAND JAGDISH KUMAR 12/14, LIBAS PUR ROAD, SAMEYPUR, DELHI-110 042.	M/S. REMFRY & SAGAR ATTORNEYS-AT-LAW, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR 27, GURGAON - 122 002, NATIONAL CAPITAL REGION, INDIA V/S. M/S DELHI REGISTRATION SERVICE, PATENT & TRADE MARK ATTORNEYS, 85/86,GADODIA MKT., KHARI BAOLI, DELHI-110 006.
5	149371	878544	M/S. A.A. AGRO. 938, SECTOR- 13, UNBAN ESTATE, KARNAL- 132001, HARYANA V/S. M/S. CHOICE AGROS PVT. LTD, MANSOORWAL DONA, AUJLA ROAD, KAPURTHALA-144601, PB. (FINAL ARGUMENT 2:30 PM)	M/S. WORLDWIDE REGISTRATION BUEARU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005 V/S. M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 1. (FINAL ARGUMENT 2:30 PM)



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 08/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	234287	834539	M/S KITTY FOOD PRODUCTS JALANDHAR BYE PASS, KARA BARA CHOWK, LUDHIANA, PB. V/S M/S DABUR INDIA LIMITED 8/3 ASAF ALI ROAD, NEW DELHI-2	M/S MAHTTA & CO. 43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). V/S M/S DABUR INDIA LIMITED 8/3 ASAF ALI ROAD, NEW DELHI-2
2	222821	835301	M/S SEECO INDUSTRIES C-20, BANGLOW ROAD,	M/S KALRA ASSOCIATES (REGD), A-99, PANKHA ROAD, OPP. BUS

			<p>ADARSH NAGAR, DELHI-110 033. V/S M/S EVERSHERE ELECTRICAL WORKS (INDIA) 59, NAJAFGARH ROAD, RAMA MARG, NEW DELHI-110015.</p>	<p>TRML. UTTAM NAGAR, NEW DELHI-110059. V/S M/S. AMARJIT & ASSOCIATES, SUITE404, LAW ARCADE, 18 – PUSA ROAD, NEW DELHI-110005.</p>
3	153139	849567	<p>M/S TARLOCHAN SINGH. 655/1, LAKKAR BAZAR, LUDHIANA. (PB.). V/S M/S ACCENT OVERSEAS PVT.LTD. A-4, 2ND FLOOR, PAMPOSH ENCLAVE, NEW DELHI-48</p>	<p>MAHTTA & CO. 43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). V/S M/S DELHI REGISTRATION SERVICE. 85/86 GADODIA MARKET KHARI BAOLI, DELHI-110006</p>
4	222821	835301	<p>M/S SEECO INDUSTRIES C-20, BANGLOW ROAD, ADARSH NAGAR, DELHI-110 033. V/S M/S AUTO PINS (INDIA) LTD. 16, INDUSTRIAL AREA N.I.T. FARIDABAD 121001 HARYANA</p>	<p>M/S KALRA ASSOCIATES (REGD), A-99, PANKHA ROAD, OPP. BUS TRML. UTTAM NAGAR, NEW DELHI-110059. V/S M/S. AMARJIT & ASSOCIATES, SUITE404, LAW ARCADE, 18 – PUSA ROAD, NEW DELHI-110005.</p>
5	248562	905390	<p>M/S AGRAWAL PHARMACEUTICALS. R-38, RAMESH PARK, LAKSHMI NAGAR, DELHI - 110092. V/S M/S AJANTA PHARMA LIMITED AJANTA HOUSE, CHARKOP, KANDIVLI (W), MUMBAI-400067.</p>	<p>M/S PUNJAB REGISTRATION SERVICE. 4/67, NEHRU NAGAR, NEW DELHI- 110 065. V/S M/S INTERNATIONAL TRADE MARKS BUREAU, 1 ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD, FORT MUMBAI-400001.</p>
6	248179	905000	<p>M/S GODFREY PHILLIPS INDIA LIMITED FOUR SQUARE HOUSE, 49, COMMUNITY CENTRE, FRIENDS, COLONY, NEW DELHI - 110 065. V/S M/S ITC LIMITED VIRGINIA HOUSE, 37, J. L. NEHRU ROAD, KOLKATA 700 071.</p>	<p>M/S GODFREY PHILLIPS INDIA LIMITED FOUR SQUARE HOUSE, 49, COMMUNITY CENTRE, FRIENDS, COLONY, NEW DELHI - 110 065. V/S M/S S. MAJUMDAR & CO. 5, HARISH MUKHERJEE ROAD, KOLKATA-700025</p>
7	176271	916858	<p>M/S SUDARSHAN TEA (P) LIMITED MOONAK 148 003 DISTT. SANGRUR V/S</p>	<p>M/S MANGLA REGISTRATION SERVICE. 1961, KATRA SHAHN-SHAHI, CHANDNI CHOWK,</p>

			<p>M/S HALDIRAM BHUJIWALA 9, JAGMOHAN MULLICK LANE, KOLKATA-700007</p>	<p>DELHI - 110 006. V/S M/S SHUKLA TRADE MARK COMAPANY. 71, CANNING STREET, ROOM NO. C-518, 5 TH FLOOR, BAGREE MARKET KOLKATA-700001.</p>
8	208506	907249	<p>M/S TIMES DRUGS AND PHARMACEUTICALS (P) LTD. ` 3 BASEMENT, SUMIT COMPLEX, VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW - 226 001. V/S M/S LUPIN LIMITED 159 C S T ROAD KALINA SANTACRUZ EAST MUMBAI - 400 098</p>	<p>M/S VIDHANI TRADE MARKS CO. 1720/ 57, 1ST FLOOR, NAIWALA, KAROL BAGH, NEW DELHI- 110 005. V/S M/S INTERNATIONAL TRADE MARKS BUREAU, 1 ST FLOOR, MANEKJI WADIA BUILDING, 127, M.G. ROAD, FORT MUMBAI-400001.</p>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 09/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	168665	968732	M/S SAPANA FOODS C-7 LAWRENCE ROAD INDUSTRIAL AREA, NEW DLEHI 110035. V/S M/S KONARK PLYWOOD INDUSTRIES PRIVATE LIMITED. 111-112, ANIL COMPLEX, REGENCY HALL, NEW LINK ROAD, ULHASNAGAR-421 002.	M/S B.R. SHARMA. 38, NEW MARKET, RAILWAY ROAD, NEAR CENTRAL BANK OF INDIA, JAGADHARI-135 003, YAMUNANAGAR, HARYANA. V/S M/S G. S RIJHWANI & CO., 2, SAINTH PLAZA UPR. GROUND FLOOR, J.N. ROAD, NR. RLY.STN. MULUND (E) MUMBAI-400080
2	176959	999357	M/S LARK LABORATORIES (INDIA) LTD. A - 105/2, OKHLA INDUSTRIAL AREA, PHASE - II, NEW DELHI - 110 020. V/S M/S GLAXOSMITHKLINE PHARMACEUTICALS LTD. 252, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400 025.	M/S DUWEL EXPORTS A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI - 110 007. V/S M/S GLAXOSMITHKLINE PHARMACEUTICALS LTD. 252, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-400 025.

3	166460	996934	<p>M/S AVON CYCLES LIMITED. G. T. ROAD, LUDHIANA - 141 003. V/S M/S COOPER TIRE & RUBBER COMPANY 701, LIMA AVENUE, FINDLAY OHIO 45840, USA</p>	<p>M/S MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052. V/S M/S DASWANI & DASWANI. JABAKUSUM HOUSE, 1ST FLOOR 34, CHITTARANJAN AVENUE KOLKATA-700012.</p>
4	235717	906668	<p>M/S NESTOR PHARMACEUTICALS LTD. GL - 5, ASHOKA ESTATE, 24, BARAKHAMBIA ROAD, NEW DELHI - 110 001. V/S M/S SOCIETE DES PRODUITS NESTLE S.A., 1800 VEVEY, SWITZERLAND,</p>	<p>M/S ASHOKA TRADE MARKS CO. 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110 001. V/S M/S INTTL ADVOCARE. F-252, WESTERN AVENUE SAINIK FARMS, N. DELHI - 110 062.</p>
5	235563	927965	<p>M/S KULU RAM RAJINDER PAL KATRA BAZAR, DHURI-148024. (PB.) V/S M/S KRBL LIMITED 5190 LAHORI GATE, DELHI-110006.</p>	<p>M/S MAHTTA & CO. 43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001. (PUNJAB). V/S M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006.</p>
6	234927	917744	<p>M/S HALDIRAM INDIA PVT. LIMITED B-1/H-8, MOHAN CO-OPERATIVE INDUSTRIAL ESTATE, MAIN MATHURA ROAD, NEW DELHI - 110 044. V/S M/S HALDIRAM BHUJIAWALA 7, JAGMOHAN MULLICK LANE, KOLKATA-700007</p>	<p>M/S AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005. V/S M/S SHUKLA TRADE MARK COMPANY. 71, CANNING STREET, ROOM NO. C - 518, 5TH FLOOR, BAGRI MARKET, KOLKATA- 700 001.</p>
7	169503	904624	<p>M/S HARI CHAND SHRI GOPAL 339, F.I.E., PATPARGANJ, DELHI- 110092 V/S M/S VVF LIMITED OPP. SION FORT GARDEN, 109, SION (EAST), MUMBAI-400022.</p>	<p>M/S LALJI ADVOCATES A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. V/S M/S KAYSER AND COMPANY. RAJA BAHADUR MANSION 2ND FLOOR, 20, AMBALAL DOSHI MARG, FORT, MUMBAI- 400023.</p>

8	142219	936516	M/S MODERN DOOR DEVICES PVT. LTD C-75A, SECTOR 8, NOIDA 201301 U.P. V/S M/S PIONEER NUTS & BOLTS (P) LTD. 13-B, FOCAL POINT, FRIENDS INDL.ESTATE, LUDHIANA (PB.)	M/S L.S. DAVAR & CO. 5/1, KALKAJI EXTENSION, NEW DELHI- 110 019. V/S M/S. MAHTTA & CO. ADVOCATES, 43-B/3, UDHAM SINGH NAGAR, LUDHIANA- 141001.
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1	172941	766150	M/S OSHO TOOLS PVT. LTD., 65, SANT NAGAR , CIVIL LINES, LUDHIANA -1 V/S M/S OSHO INTERNATIONAL FOUNDATION 608, MAKER CHAMBERS V, NARIMAN POINT, MUMBAI 400021.	M/S RAMNI TANEJA., A-34 DEFENCE COLONY, NEW DELHI-110024, V/S M/S KANGA AND COMPANY ADVOCATES, SOLICITONS AND NOTARY READYMONEY MANSION 43, VEER NARIMAN ROAD, MUMBAI 400001.
2	DEL-T-474	550408	M/S. PRAKASH AGRICULTURAL INDUSTRIES. FOUNDRY NAGAR, HATHRAS ROAD, AGRA (U.P.) V/S. M/S. PUNJAB TRACTORS LTD. PHASE IV, SAS NAGAR. MOHALI, DISTT ROPAR PUNJAB-160055	M/S. GROVER & ASSOCIATES. A-250, DEFENCE COLONY, NEW DELHI-110024. V/S. M/S. L.S. DAVAR & CO. 5/1 (FIRST FLOOR), KALKAJI EXTENTION, NEW DELHI-110019. (FINAL HEARING AT 11:00 AM.)
3	121509	944228	M/S S.K. BANSAL INDUSTRIES , CINEMA ROAD, PUMP NAGAR, SIRHIND (PB) . V/S M/S MEX SWITCHGEARS LTD.	MAHTTA & CO. 43 - B/3, MAHTTA HOUSE, UDHAM SINGH NAGAR, LUDHIANA - 141 001, (PUNJAB). V/S

			9TH KILOMETER, PATHANKOT ROAD, JALANDHAR.	M/S MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.
4	163928	944743	M/S ROMSONS SCIENTIFIC & SURGICAL INDUSTRIES PVT. LTD. 63, INDUSTRIAL ESTATE, NUNHAI, AGRA, (U.P.). V/S M/S EASTERN MEDIKIT LTD. 3, DR. G.C. NARANG MARG, DELHI-110007.	M/S P. K. ARORA B-62/4, KESHAV KUNJ PRATAP NAGAR, AGRA-10. V/S M/S MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052.
5	161409	984970	M/S SRI RAM M.K.AUTO CORNER. 29/1550, H.S. NALWA STREET, KAROL BAGH, N. DELHI-05. V/S M/S SIEL LTD. 15, SHIVAJI MARG, N. DELHI.	M/S MANISHA VERMA ADVOCATE, 2337, DHARAMPURA, CHAWRI BAZAR, DELHI-6. V/S M/S K & S PARTNERS, 84-C, C - 6 LANE, OFF CENTRAL AVENUE, NEW DELHI- 110062.
6	142854	901568	THE BRITISH CORPORATION LIMITED SOUTHERLAND HOUSE, CVIL LINES PB NO 77, KANPUR-208001 . v/s DHARIWAL WOOLLEN TEXTILE MILLS B-IV/30, KHATRIAN MOHALLA, DHARIWAL-143519 DISTT. GURDASPUR, PUNJAB STATE	MANMOHAN SINGH & ASSOCIATES. 7/ 24, WEST PATEL NAGAR, NEW DELHI - 110 008. V/S M/S Arora Registration Service 1158, BAZAR KANAK MANDI, AMRITSAR-143006, PUNJAB
7	238808	811487	M/S AHUJA BULBS PVT LTD. 124 A/525, GOVIND NAGAR, KANPUR-208006. V/S M/S ANCHOR KENWOOD ELECTRICALS PLOT NO. G-9. CROSS ROAD, 'A', M.I.D.C. MAROL, ANDHERI (EAST), MUMBAI-400 093.	M/S THE KOTTAY. 111/2, HARSH NAGAR, KANPUR - 208 012 V/S M/S M.P MIRCHANDANI & CO TRADE MARK & PATENT ATTORNEYS RAM MANSION, 1ST FLOOR, ROOM NO. 4, N.F. ROAD, NEAR CITY WALK, COLABA, MUMBAI-400039.
8	243170	819511	M/S KULAR MACHINE TOOLS. B-XXII-1017, STREET NO. 7, GILL	M/S WALIA TRADE MARK CO. B-XIX - 1348/29/5, ST. NO.1,

			<p>ROAD, DASHMESH NAGAR, LUDHIANA-3. (PB).</p> <p>V/S</p> <p>M/S KASHMIR MACHINE TOOLS (REGD.)</p> <p>ST. NO. 5, BHAI HIMMAT SINGH NAGAR, VILLAGE DUGRI, LUDHIANA.</p>	<p>HAIBOWAL KHURD, RAJPURA ROAD, LUDHIANA-141001.</p> <p>V/S</p> <p>M/S PURI TRADE MARK CO. (TRADE MARK ATTORNEYS)</p> <p>"BRAND HOUSE",</p> <p>54-55 SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003. (PB)</p>
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Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 11/08 /2016

Time: 11:00 AM.

CAUSE LIST

1	241880	1024420	M/S NVEGA LABORATORIES PVT. LTD. 26, NEW D.L.F. INDUSTRIAL AREA, FARIDABAD - 121 003. V/S M/S CIPLA LIMITED MUMBAI CENTRAL, MUMBAI- 400 008.	M/S DEEPIKA TRADE MARKS CO. 32, II ND FLOOR, NEELAM FLYOVER, FARIDABAD -121 001. V/S M/S V. G. PARULKAR. SEETA SADAN, FLAT NO. 4, GR. FLOOR SENAPATI BAPAT MARG, DADAR (W), MUMBAI - 400 028.
2	176128	1097317	M/S BLUE STAR LABORATORIES. 107, RISAL COMPLEX, SHIVA MARKET, PITAM PURA, DELHI - 110 034. V/S M/S LUPIN LTD. 159, C.S.T. ROAD, KALINA, SANTACRUZ (EAST), MUMBAI.	M/S WORLDWIDE REGISTRATION BUREAU. 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005. V/S M/S INTERNATIONAL TRADE MARKS BUREAU 1ST FLOOR, MANEKJI WAIDA BLDA. 127, M.G. ROAD, FORT MUMBAI 400001.

3	163822	1014938	<p>M/S KESARWANI ZARDA BHANDAR VILLAGE AND POST SAHSON ALLAHABAD (UP) v/s M/S KESARWANI ZARDA FACTORY 48/60A, MAHATMA GANDHI MARG, GEORGE TOWN, NEAR REKHA NURSING HOME, ALLAHABAD, UP</p>	<p>M/S ANAND AND ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013. v/s M/S SUBHASH CHANDRA KESARWANI PROP; KESARWANI ZARDA FACTORYL, 60 A, M. G. MARG, GEORGE TOWN ALLAHABAD (U.P)</p>
4	1666947	1016827	<p>M/S UNIMARCK PHARMA (INDIA) LTD. SCO 264, SECTOR 32-D, CHANDIGARH - 160 047. V/S M/S MERCK KGAA. FRANKFURTER STRASSE 250, D- 64295 DARMSTADT, GERMANY</p>	<p>M/S D K LALWANI & CO. 403, SHAKUNTALA BUILDING, 59, NEHRU PLACE, NEW DELHI- 110 019. V/S M/S L.S DAVAR & CO. PATENT & TRADEMARKS ATTORNEYS, 17 CAMAC STREET, FLATS 1B & 1C, MONALISA KOLKATA-700010</p>
5	167144	1011307	<p>M/S MAHALAXMI TRADING CO 6/58 OLD,SUBZI MANDI FARIDABAD OLD-02 V/S M/S D.R.S. AUTO INDUSTRIES. 900/289, GALI NO.4, SHALIMAR GAON, DELHI</p>	<p>M/S DELHI TRADE MARK COMPANY F-46, HIMALAYA HOUSE, 23 K. G. ROAD, NEW DELHI-110001. V/S M/S DELHI REGISITRATION SERVICE PATENT & TRADE MARK ATTORNEYS 85/86, GADODIA MKT, KHARI. BAOLI, DELHI-110006</p>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 16/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	236469	806006	M/S. VEENUS ENTERPRISES, 4-E, KAMLA NAGAR, DELHI-110007 V/S M/S. DINESH JAIN, D-423, DEFENCE COLONY, NEW DELHI-110024	M/S. VERMA REGISTRATION SERVICE, E-133, KAMLA NAGAR, DELHI-110007 V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013
2	DEL-T-4108/63864	643175	M/S. DAYNA ELECTRICAL INDUSTRIES. A-19, JYOTI NAGAR, (WEST), LONI ROAD, SHAHDARA, DELHI-110032 V/S. M/S. GLAXO GROUP LIMITED. 252, DR. ANNIE BESANT ROAD, MUMBAI 400025.	M/S. VIPAN JAIN (ADVOCATE) C/O CAPITAL REGISTRATION SERVICE. 2063/39, HARI SINGH NALWA ST., KAROL BAGH, NEW DELHI-110005. V/S. M/S. GLAXO GROUP LIMITED. GLAXOSMITHKLINE PHARMECEUTICALS LIMITED. LEGAL AFFAIRS & LICENSING DEPARTMENT, DR. ANNIE BESANT ROAD, WORLI, MUMBAI-440025.
3	233923	897929	M/S. T.T. INDUSTRIES, 79, EAST PARK ROAD, OPP. AJMALKHAN PARK, KAROLBAGH, NEW DELHI - 110 005 V/S M/S. G.M.R. KNITTERS, PLOT NO. 42, SIDCO INDL. ESTATE , HARVEY ROAD, TIRUPUR, TAMILNADU	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S M/S. LR. SWAMI CO., NO, 3, PLAY GROUND VIEW STREET NANDANAM EXTENSION, CHENNAI- 600035.

4	167248	546085	<p>M/S. YOGI HERBALAS 103- D.S.I.D.C. OKHLA PHASE I, NEW DELHI-110 020. V/S. M/S. SHALIMAR CHEMICAL WORKS LTD. 92 E, ALIPORE RD., KOLKATA-700 027, WEST BENGAL.</p>	<p>M/S. MAN MOHAN SINGH ASSOCIATES 7/24, 3RD FLOOR, WEST PATEL NAGAR, NEW DELHI-110008. V/S. M/S. TRADE MARK REGISTRATION SERVICES 1, NETAJI SUBHAS ROAD, KOLKATA-700001.</p>
5	154004	838912	<p>M/S. MEGA MARKETING CO. (PVT) SHOP NO.1, MINERVA MOTOR MKT., KASHMERE GATE, DELHI-110 006 V/S M/S. PHILLIPS BRAKE RUBBER COMPANY, 4, SHAKTI MOTOR MARKET, PANJA SHARIFF, KV ASHMERE GATE, DELHI-110006.</p>	<p>M/S. UNIQUE REGISTRATION SERVICE. A-7, CHRISTIAN COLONY, PATEL CHEST, DELHI-110007 V/S. M/S. DELHI REGISTRATION SERVICE. 85/86, GODODIA MARKET, KHARI BAOLI, DELHI-110006</p>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 17/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	233047	849762	M/S. RINCO AGENCY, 161, GURU NANAK AUTO MARKET, KASHMERE GATE, DELHI-6 V/S M/S. NIPPON AUDIOTRONIX LTD, D-8, SECTOR 10, NOIDA, U.P	M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI-110092 V/S M/S. H.P. SINGH ADVOCATES, H-7, GREEN PARK EXTENSION, NEW DELHI-110016
2	125622	826538	M/S DR. RECKEWEG & CO, BERLINER RING 32, D-64625, BENSHEIM, GERMANY V/S M/S LORD'S HOMOEOPATHIC, C-106/5, NARAINA INDL. AREA, PHASE-I, N. DELHI.	M/S. MANMOHAN SINGH ASSOCIATES. 7/24, WEST PATEL NAGAR, NEW DELHI- 110008. V/S M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST,
3	201267	715499	M/S. CIBA GEIGY AG SWITZERLAND V/S. M/S. PIRAMAL HEALTHCARE LTD, NICHOLAS PIRAMAL TOWERS, GANPATRAI KADAM MARG, LOWER PAREL, MUMBAI- 400013	M/S. LALL LAHIRI & SALHOTRA, LLS HOUSE PLOT NO. B- 28, SECTOR 32 INSTITUTIONAL AREA GURGAON- 122001 V/S. M/S. TAS & CO. 1&2/19, GANGA, SWASTIK PARK, V N PURAV MARG, CHEMBUR, MUMBAI- 400071 (Time-02:30 pm.)
4	221882	861460	SHRI. VINOD KUMAR JAIN, 24, VEER NAGAR, JAIN COLONY, DELHI- 110007. V/S. M/S. CLASSIC EQUIPMENT PVT,	M/S. DELHI REGISTRATION SERVICE, 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025. V/S.

			45, VEER NAGAR JAIN COLONY, DELHI- 110007.	M/S. LALJI ADVOCATES, A-48, YOJNA VIHAR, DELHI- 110092
5	228674	787546	M/S. WINGS PHARMACEUTIALS PVT. LTD, J- 13, UDYOG NAGAR, MAIN ROHTAK ROAD, NEW DELHI- 110041 V/S. M/S. ZEE TELEFILMS LTD., 135, CONTINENTAL BUILDING, DR. ANNIE BESANT ROAD, WORLI , MUMBAI- 400018 AT ALSO J- 27, SOUTH EXTENTION PART- I, NEW DELHI- 110049	M/S. AJAY SAHNI ADVOCATE, 14/55, PUNJABI BAGH (W) NEW DELHI- 110026 V/S. MS. PRATHIBA M. SINGH, F- 12, JANGPURA EXTN, NEW DELHI- 110014 (Time-02:30 pm.)
6	246225	1038190	ST. IVES LABORATORIES INC., 2525 ARMITAGE AVENUE MELROSE PARWK, ILLINOIS , U.S.A V/S. M/S. JOLAN INTERNATIONAL LIMITED, D-9, S.M.A. INDUSTRIL AREA, G.T. KARNAL ROAD, DELHI-110033	M/S. ANAND AND ANAND, B - 41, NIZAMUDDIN EAST, NEW DELHI - 110 013 V/S. M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI - 110 005.



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 18/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-4212/81607	664813	M/S. SUSE ELECTRONICS, 2967, SNAT NAGAR, RANI BAGH, DELHI- 110034. V/S. M/S. PIOEER ELECTRONIC CORPORATION, 4-1, MEGUREO 1-CHOME, MEGURO-KU, TOKYO, JAPAN.	M/S. S.M. GUPTA & COMPANY, 262, LAWYERS' CHAMBER, CRIMINAL SIDE TIS HAZARI COURTS, DELHI- 110054. V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA, SECTOR-27, GURGAON- 122002.
2	257185	813562	USHA INTERNATIONAL LTD SURYA KIRAN BUILDING, 19, KASTURBA GANDHI MARG, NEW DELHI - 110 001 V/S. AGROTEK FIBRES 1111, SHANTI NIWAS, PATTHAR BAZAR, TOWN HALL ROAD, JAGADHRI, DISTT, YAMUNANAGAR, HARYANA	M/S. K & S PARTNERS, 109, SECTOR 44, GURGAON- 122003 V/S. PARVEEN KUMAR GUPTA BG-114, GUPTA TOWER, SANJAY GANDHI TRANSPORT NAGAR, NEAR MAIN G.T.K. ROAD BYE PASS, DELHI-42

3	121550	928166	<p>M/S. JET KNITWEARS PVT. LTD. 119/410-B-1, DARSHAN PURWA, KANPUR 208012. V/S. M/S. GODREJ SARA LEE LTD. PIROJSHANAGAR, EASTERN EXPRESS HIGHWAY, VIKHROLI (EAST), MUMBAI-400079.</p>	<p>M/S SAIKRISHNA & ASSOCIATES ADVOEATES, B-140,SECTOAR 51, NOIDA-201301, UTTAR PRADESH, INDIA V/S. M/S. W.S. KANE & CO., SERVANTS OF INDIA SOCIETY'S BUILDING, OPP. HURKISONDAS HOSPITAL, SARDAR VALLABHBHAI PATEL ROAD, MUMBAI-400004.</p>
4	T-4092/63675	679520	<p>M/S. DABUR INDIA LIMITED. 22-SITE-IV, SAHIBABAD-201010 GHAZIABAD, U.P. V/S. M/S. THREE-N- PRODUCTS PVT LTD., 3030, STREET NO. 4, RANJIT NAGAR, NEW DLEHI- 110008</p>	<p>M/S. DK LALWANI & CO. 403, SHAKUNTALA BUILDING, NEHRU PLACE, NEW DELHI-110019. V/S. M/S. DELHI TRADE MARK COMPANY. F-171, GHAFFAR MARKET, KAROL BAGH, NEW DELHI-110005.</p>
5	156534	661461	<p>M/S.ABHINAV MASALA COMPANY, C-20, HARI NAGAR, CLOCK TOWER, NEW DELHI- 110064. V/S. M/S.HARI CHAND SHRI GOPAL, 12 GAGAN VIHAR, DELHI.</p>	<p>M/S. PLANET LEGAL ADVOCATES, CHAMBER NO,295 WESTER WING, TISHAZARI COURTS, DELHI 110054, V/S. M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013</p>



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Name of Hearing Officer

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DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 22/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	241800	866029	M/S. SAHARA INDIA, 8 th FLOOR, INDIA BHAWAN, 1 KAPOORTHALA COMPLEX, ALIGANJ, LUCKNOW - 226 020, UTTAR PRADESH. V/S M/S THE COCA-COLA CO. ONE COCA-COLA PLAZA, ATLANTA, GEORGIA 30313, USA.	M/S. ROMESH CHADHA & CO. 1, ARYA SAMAJ MANDIR ROAD, LUCKNOW - 226 018, V/S M/S. LALL & SETHI. M-19 A, N.D.S.E. - II, NEW DELHI - 110 049.
2	161848	801435	M/S. MODERN SPRAYERS P. LTD, G.T. RAOD, NEAR CHAND CINEMA, LUDHIANA- 141008 PUNJAB. V/S M/S. DARSHAN SINGH AND COMPANY, G.T. ROAD, GORAYA- 144409 , DISTRICT JALANDHAR, PUNJAB,	M/S. DEVINDER KUMAR DHINGRA ADV. 39, G.T. ROAD, MILLER GANJ, LUDHIANA -141003, PUNJAB. V/S M/S. AMARJIT & ASSOCIATES, SUIT 404, LAW ARCADE, 18 PUSA ROAD, NEW DELHI-110005.
3	211745	849164	M/S.DABUR INDIA LIMITED. 8/3. ASAF ALI ROAD, NEW DELHI -110002. V/S M/S. RUNGTA TEA (P) LTD PANKAJ MARKET ROAD, MUZZAFARPUR, BIHAR.	M/S.DABUR INDIA LIMITED. 8/3. ASAF ALI ROAD, NEW DELHI -110002. V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18 – PUSA ROAD, NEW DELHI-110005.

4	885478	236171	<p>M/S.DHARAMPAL SATYAPAL A - 85, SECTOR 2, NOIDA, UTTAR PRADESH. V/S M/S.GHODAWAT INDUSTRIES (INDIA) PVT. LTD. PLOT NO. 438, P.B.NO. 118, POST CHIPRI - 416 101 (VIA. JAYSINGPUR), DIST. KOLHAPUR.</p>	<p>M/S.THE ACME COMPANY B-41, JAIPUR ESTATE, NIZAMUDDIN EAST, NEW DELHI - 110 013. V/S. M/S.ADITYA & ASSOCIATES. 405, KAPADIA CHAMBER, 599, J.S.S.ROAD, MARINE LINES, MUMBAI-400 002.</p>
5	239923	780452	<p>M/S. SHAKTI BHOG FOODS LIMITED, 24, LAGHU UDYOG NAGAR, (S.S.I) G.T. KARNAL ROAD, DELHI- 110033. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>	<p>M/S. WORLDWIDE REGISTRATION BUREAU, 60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI- 110005. V/S. M/S. MANORAMA FOODS, A.B. ROAD, MAKSI, DISTT, SHAJPUR, M.P.</p>
6	211746	849165	<p>M/S.DABUR INDIA LIMITED. 8/3. ASAF ALI ROAD, NEW DELHI -110002. V/S M/S. RUNGTA TEA (P) LTD PANKAJ MARKET ROAD, MUZZAFARPUR, BIHAR.</p>	<p>M/S.DABUR INDIA LIMITED. 8/3. ASAF ALI ROAD, NEW DELHI -110002. V/S. M/S. AMARJIT & ASSOCIATES, SUITE 404, LAW ARCADE, 18 – PUSA ROAD, NEW DELHI-110005.</p>



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:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 23/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	160326	618513	M/S. ASHOKA DISTILLERS AND CHEMICALS PVT. LTD., MODI FLOUR MILLS COMPUND, OKHLA INDUSTRIAL ESTATE, NEW DLEHI- 110020 V/S. M/S. AUSTIN NICHOLS & CO., INCORPORATED OF 777 WESTCHESTER AVENUE, WHITE PLAINS, NEW YORK 10604. U.S.A.	M/S. MAN MOHAN SINGH ADV 7/24, WEST PATEL NAGAR, NEW DELHI- 110008 V/S. M/S. INTTL ADVOCARE, F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI- 110062.
2	234598	807979	M/S. MAHESH HOSIERY FACTORY (P)LTD, 3162, BARWALA CHOWK, GALI MANDIR WALI, PAHARI DHIRAJ, DELHI-110 006. V/S. M/S. MAXWELL INDUSTRIES LIMITED C-6, ROAD NO. 22, MIDC, ANDHERI EAST, MUMBAI-400 093	M/S. MARS TRADE MARKS CO., F -1, NEW QUTAB ROAD, (PUL MITHAI), TELEWARA, DELHI - 110 006. V/S. M/S.MAXWELL INDUSTRIES LIMITED C-6, ROAD NO. 22, MIDC, ANDHERI EAST, MUMBAI-400 093
3	177660	843514	M/S JAIN STEEL INDUSTRIES , P.B. NO. 28, G.T. ROAD, MANDI GOBINDGARH 147 301 (PUNJAB).	M/S BAJAJ REGISTRATION SERVICE. 102, JAY ESS COMPLEX, SHASTRI MARKET,

			<p>V/S. M/S K.L. STEELS PVT LTD BULLANSHAHAR ROAD, POST BOX NO. 61, NEAR LAL KUAN, GHAZIABAD UP</p>	<p>JALANDHAR - 144 001. (PB). V/S. M/S INTAL ADVOCARE, F-252, SAINIK FARMS, NEW DELHI- 110062</p>
4	233811	869175	<p>M/S KANGARO INDUSTRIES (REGD.). B-XXX-6754, FOCAL POINT, BEHIND AARTI STEELS LTD., LUDHIANA - 141 010, (PUNJAB). V/S M/S KANIN (INDIA) LTD. A-46, MOHAN COOP ERATIVE INDL. ESTATE LTD. DELHI MATHURA ROAD,NEW DELHI</p>	<p>M/S AMARJIT & ASSOCIATES. SUITE 404, LAW ARCADE, 18, - PUSA ROAD, NEW DELHI - 110 005. V/S M/S MADAMSER & CO. FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI-110001.</p>
5	231988	869116 -B	<p>M/S SHANTI DEVI 27/80, VISHWAS NAGAR, SHAHDARA, DELHI - 32. V/S. M/S GOEL DHOOP FACTORY 705, VIKRAM TOWER, 16, RAJINDRA PLACE, PUSA ROAD, NEW DELHI-110008,</p>	<p>M/S THE APEX COMPANY. 4B/83, WEST KARAWAL NAGAR, NEAR HANUMAN MANDIR, DELHI - 110 094. V/S. M/S DELHI REGISTRATION SERVICES 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006</p>



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Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 24/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	164645	635965	M/S. IQBAL KRISHAN DOGRA & MRS. MEENAKSHI DOGRA E-176, GREATER KAILASH ,PART II, NEW DELHI 110 048 V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD. 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070	M/S. SACHIN GUPTA & ASSOCIATES, A-1, VASANT KUNJ ENCLAVE, NEW DELHI- 110070, V/S. M/S. FOODWORLD HOSPITALITY PVT.LTD. 2197, SECTOR B/2, VASANT KUNJ, NEW DELHI-110070
2	235089	767335	M/S. KEMPPY YO, P.O. BOX 13, FIN-15801, LAHII, FINLAND, V/S. M/S. TARA PRODUCTS, E- 19, DSIDC INDUSTRIAL, COMPLEX, ROHTAK ROAD, DELHI- 110041	M/S. ANAND & ANAND B- 41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. VIDHANI TRADE MARKS CO. 11/ 12, UPPER GROUND FLOOR, WEST PATEL NAGAR, NEW DELHI- 110008
3	127527	666085	M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2 ND FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. KHAITHAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR),

				24, BARAKHAMBA ROAD, NEW DELHI- 110001. (TIME- 02:30 PM)
4	121544	666073	M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2 ND FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. REMFRY & SAGAR, REMFREY HOUSE AT THE MILLENNIUM PLAZA SECTOR 27, GURGAON-122002 (TIME- 02:30 PM)
5	176637	1069481	M/S. TAS MED (I) PVT. LTD, PLOT NO. 45, NEW TIMBER MARKET, SECTOR-26, CHANDIGARH. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.	M/S. RAHUL RAJPUT (ADVOCATE) LAW 336-B, BHAI RANDHIR SINGH NAGAR, LUDHIANA. V/S. M/S. AVIAT CHEMICALS PRIVATE LIMITED, D-115, TTC INDUSTRIAL AREA, SHIRAVANE, NAVI MUMBAI- 400706.
6	127525	666087	M/S. T.T. INDUSTRIES, 10, POLLACK STREET, 2 ND FLOOR, CALCUTTA- 700001. V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054. V/S. M/S. KHAITAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR) 24, BARKHAMBA ROAD, NEW DELHI- 110001. (TIME- 02:30 PM)
7	116579	666088	M/S. T.T. INDUSTRIES, 10, POLLOCK STREET, 2 ND FLOOR, CALCUTTA- 700001, V/S. M/S. TAEGU TEC LTD, SOUTH KOREA.	M/S. SHILPI JAIN SHARMA ADVOCATE, 689, WESTERN WING, TEES HAZARI COURT, NEW DELHI- 110054 V/S. M/S. KHAITHAN & CO, 1105, ASHOKA ESTATE (11 TH FLOOR), 24, BARAKHAMBA ROAD, NEW DELHI- 110001. (TIME- 02:30 PM)
8	771622	1731542	M/S. ANITA JAGGI M/s. TONYTONE ENTERPRISES 30-A, SHIV PURI EXTENSION DELHI-110051 V/S M/S. T.T. INDUSTRIES 878/A, MASTER PRITHVI NATH MARG, OPP. AZMA, KHAN PARK, KAROL BAGH,	M/S. MANCHANDA ASSOCIATES 15/1061, 2 ND NAIWALA, KAROL BAGH, NEW DELHI-110005 V/S MRS. SHILPI JAIN SHARMA 689, WESTERN WING, TIS HAZARI COURT, NEW DELHI-110054

			NEW DELHI-110005	(TIME- 02:30 PM)
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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 25/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	162442	716775	M/S MANDARIN ORIENTAL SERVICES B. V. 5TH FLOOR, HOEKENRODE 8, 1102 BR AMSTERDAM, ZUIDOOST, THE NETHERLANDS. V/S M/S HYBO HINDUSTAN C-6, ROAD NO.22, M.I.D.C. MAROL MUMBAI-400093	M/S LALL LAHIRI AND SALHOTRA. N-128 PANCHSHEEL PARK, NEW DELHI- 110017. V/S M/S RAJASTHAN TRADE MARKS CO., 110, SONAL AMIT SHOPPING CENTRE, NALASOPARA (W),401203.
2	207801	842165	M/S RISING SUN FOOD PRODUCTS (P) LTD. 191, MOTI GANJ, AGRA. V/S M/S RITABEN M PRAJAPATI 11, STATE BANK SOCIETY-2, OPP. ADDANI MARKET, PETLAD ROAD, NADIAD-387001	M/S S. K. AGARWAL. 6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004. V/S M/S RITABEN M PRAJAPATI 11, STATE BANK SOCIETY-2, OPP. ADDANI MARKET, PETLAD ROAD, NADIAD-387001
3	199889	861749	M/S VEER RICE & GENERAL MILLS G.T.ROAD, GHARAUNDA (HARYANA). V/S	M/S DELHI REGISTRATION SERVICES. 85/86, GADODIA MARKET, KHARI BAOLI, DELHI - 110 006. V/S

			<p>M/S AGRICULTURAL AND PROCESSED FOOD PRODUCTS EXPORT DEVELOPMENT AUTHORITY. 3RD FLOOR, NCUI BUILDING, AUGUST KRANTI MARG, NEW DELHI-3RD FLOOR, NCUI BUILDING, AUGUST KRANTI MARG, NEW DELHI-6666</p>	<p>M/S K & S PARTNERS 84-C, C - 6 LANE, OFF CENTRAL AVENUE, NEW DELHI- 110062.</p>
4	247750	870604	<p>M/S SAKA DUPONT PHARMA PVT. LTD. D - 98, LAXMI NAGAR, VIKAS MARG, NEW DELHI - 110 092. V/S M/S SONNEBORN INC. 100 SONNEBORN LANE, PETROLIA, PA 16050, USA.</p>	<p>M/S R.K. GOYAL. KAMAL TRADE MARK AND LAISON SERVICE BUREAU, 122-D, KAMLA NAGAR, DELHI-110007. V/S M/S DE PENNING & DE PENNING. 10, GOVERNMENT PLACE, EAST KOLKATA - 700 069.</p>
5	186404	861263	<p>M/S TITONI LTD. SCHUTZENGASSE 18, CH-2540 GRENCHEN SWITZERLAND. V/S M/S TITAN INDUSTRIES LIMITED. GOLDEN ENCLAVE, TOWER - A, AIRPORT ROAD, BANGALORE 560 017</p>	<p>M/S REMFRY & SAGAR. MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S M/S V. GOPALAKRISHAN, #88, 23RD CROSS, 3RD BLOCK (E), BANGALORE-560011</p>



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 29/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	230454	860842	M/S SHREE RAM DASS RICE & GENERAL MILLS . ADIANA ROAD, MACHHIWARA- 14115, DISTRICT LUDHIANA, PUNJAB STATE,INDIA. V/S M/S SHREE ATAM MANOHAR INDUSTRIES, D-115, FOCAL POINT, P.O. KHANNA, PB	M/S ARORA REGISTRATION SERVICE. 1158, BAZAR KANAK MANDI, AMRITSAR - 143 006, PUNJAB. V/S M/S MAHTTA & CO., 43-B/3, UDHAM SINGH NAGAR, LUDHIANA-141001.(PB)
2	167141	1028335	M/S ASHOKA ENETRPISES. OLD ANAJ MANDI, AMBALA CITY - 134002. V/S M/S VICKY ELECTRICALS, 5/3, BASETTPET, A.M. LANE, B.V.K. IYANGER ROAD CROSS, BANGALORE-53	M/S LALJI ADVOCATES. A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. V/S M/S. DELHI REGISTRATION SERVICE, 85/86, GADODIA MARKET, KHARI BAOLI DELHI- 110006.

3	154815	838362	<p>M/SGARG PLASTICS , B.E. 430-HARI NAGAR, GALI NO. 7, NEW DELHI-64 V/S M/S ARCHIES LTD. 191-F,SECTOR 4, IMT MANESAR,GURGAON, HARYANA-122050.</p>	<p>M/S MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052. V/S M/S ASHOKA TRADE MARKS CO. 4, CENTRAL LANE, BENGALI MARKET, NEW DELHI- 110 001.</p>
4	202696	202696	<p>M/S CHRISTEL HOUSE, INC. 10 WEST MARKET STREET, SUITE 1990, INDIANPOLIS, INDIANA, UNITED STATES OF AMERICA. V/S M/S CRYSTAL COOK-N-SERVE PRODUCTS PVT. LTD. METODA, PLOT NO. 2601-2-3, TALUKA-LODHKA, DIST-RAJKOT.</p>	<p>M/S REMFRY & SAGAR. MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S M/S ARJUN T. BHAGAT & CO., 132/1, MODY STREET, P.B. NO. 1865 FORT, MUMBAI-400001.</p>
5	DEL-T 5077/107829	813219	<p>M/S TANEJA GARMENTS , IX/7079, GURU NANAK GALI, GANDHI NAGAR, DELHI - 31. V/S M/S MOREPEN LABORATORIES LTD. 4TH, FLOOR, ANTRIKSH BHAWAN, 22 K.G. MARG, NEW DELHI-1</p>	<p>M/S LALJI ADVOCATES, A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. V/S M/S LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE 15-17, TOLSTOY MARG NEW DELHI-110 001</p>
6	165052	618513	<p>M/S ASHOKA DISTILLERS AND CHEMICALS PVT. LTD MODI FLOUR MILLS COMPOUND, OKHLA INDUSTRIAL ESTATE, NEW DELHI-20. V/S M/S MOHAN ROCKY SPRINGWATER BREWERIES LTD. MOHANWADI, KHOPOLI-410203 RAIGAD</p>	<p>M/S MAN MOHAN SINGH ASSOCIATS, 7/24,WEST PATEL NAGAR, NEW DELHI-110008. V/S M/S ARJUN T. BHAGAT, 132/1 STREET, SHAHEEN APARTMENTS, MODY STREET, FORT, P.B. NO.1865, MUMBAI.</p>



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NEW DELHI - 110078.

Name of Hearing Officer

:

**DR. B.C. RATHORE
(DEPUTY REGISTRAR)**

Date: 30/08/2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	DEL-T-2531/57997	658914	M/S. R.N. PRODUCTS, 9/99, STATION ROAD, YAMUNA BRIJ, AGRA, UTTAR PRADESH. V/S. M/S. SHAKTI ZARDA FACTORY (I) PVT LTD. C-9/24, YAMUNA VIHAR, DELHI-110053	M/S. SHRI. P.K. ARORA B-62/4, KESHAV KUNJ, PRATAP NAGAR, AGRA-10. V/S. M/S. DELHI REGISTRATION SERVICE 96, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI- 110025
2	215051	622856	M/S. BENNETT, COLEMAN & COMPANY LTD, DADABHAI NARAUJI MARG, TIMES HOUSE, 7, BAHADURSHAH ZAFAR MARG, NEW DELHI- 110002. V/S. M/S. TIME INC, NEW YORK,	M/S. INTTL ADVOCARE, F- 252, WESTERN AVENUE SAINIK FARMS, NEW DELHI- 110062. V/S. M/S. SINGH & SINGH LALL & SETHI D-17, SOUTH EXTENSION- II, NEW DELHI- 110049.
3	162222	802947	M/S. BASANT INSULATORS, 70, CHANDER PURI, GHAZIABAD, U.P. V/S. M/S. TYCO INTERNATIONAL SERVICE, GMBH, FREIER PLATZ 10, CH- 8200 SCHAFFHAUSEN, SWITZERLAND.	M/S. ALOK KANSAL ADVOCATE, 50, CHAITANYA PURAM , NUCHANDI GROUND, MEERUT, U.P. V/S. M/S. ANAND AND ANAND B-41, NIZAMUDDIN EAST, NEW DELHI- 110013

4	167233	925977	<p>M/S. EIH LIMITED, 7, SHAM NATH MARG, DELHI - 110 054. V/S. M/S. SINGH HOTELS (P) LTD. 33-A, OLD IDGAH COLONY, AGRA, U.P.</p>	<p>M/S. THE ACME COMPANY, B-41, NIZAMUDDIN EAST, NEW DELHI- 110013 V/S. M/S. P.K. ARORA, 110, ANAND VRINDAVAN, SANJAY PLACE, AGRA-02, U.P.</p>
5	162035	900126	<p>M/S. TOSIBA APPLICANCES CO. PVT. LTD. A-25A, STREET NO.4, INDUSTRIAL AREA, ANAND PARBAT, NEW DELHI-110005 V/S. M/S. TOSHIBA CORPORATION, 1-1, SHIBAURA 1-CHOME, MINATO- KU, TOKYO , JAPAN</p>	<p>SHRI. H.P. SINGH (ADVOCATE) CHAMBER NO. 11, DELHI HIGH COURT SHER SHAH ROAD, NEW DELHI- 110003 V/S. M/S. ANAND & ANAND. B-41, NIZAMUDDIN EAST, NEW DELHI-110013.</p>



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Fax no. 28032381

Name of Hearing Officer

:

DR. B.C. RATHORE
(DEPUTY REGISTRAR)

Date: 31/08 /2016

Time: 11:00 AM.

CAUSE LIST

S.No	OPPOSITION NO.	APPLICATION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE.
1	166693	895532	M/S THREE-N-PRODUCTS PRIVATE LIMITED 3030, STREETNO. 4, RANJIT NAGAR, NEW DELHI - 110 008. v/s M/S HINDUSTAN LEVER LIMITED. HINDUSTAN LEVER HOUSE165/166, BACKBAY RECLAMATIONBOMBAY 400 025.	M/S DELHI TRADE MARK COMPANY. F-46, HIMALAYA HOUSE, 23 K. G. ROAD, NEW DELHI-110001. v/s M/S ANAND AND ANAND 57-58 RAJGIR CHAMBERS S.B.S. MARG OPP. OLD CUSTOMS HOUSE FORT, MUMBAI-400023
2	115472	850426	M/S KUBER EXPORTS. 3909, GALI BARNA, BARA TOOTI CHOWK SADAR BAZAAR, DELHI - 110 006. v/s M/S GULF INTERNATIONAL LUBRICANTS LTD. CEDAR HOUSE, 41, CEDAR AVENUE, P.B.NO.HM 1179, HAMILTON 5-24,	M/S KAN & KRISHAME 806, PLOT NO.A-09, GDITL NORTHEN TOWER,NETAJI SUBHASH PLACE,PITAMPURA, DELHI-110034 v/s M/S ADITYA & ASSOCIATES, 402, AKSHAY, M.G. ROAD KANDIVALI (W) MUMBAI-400067.

			BERMUDA	
3	188255	813757	M/S SANJAY PRODUCTS , 36, SANJAY NAGAR, DELHI - 7. V/S M/S MAYA PRODUCTS (INDIA) MAITHAN, AGRA, UP	M/S MADAMSER & CO. F -106, ASHOK VIHAR, PHASE- I, DELHI - 110 052. V/S M/S S.K AGARWAL & COMPANYY. AGARWAL MARKET, 6/2, GALI BARAH BHAI, BELANGANJ, AGRA-4
4	171733	860835	M/S NEERAJ FLAVOURS AND TEA PLANTATION PVT. LTD. 111/4, MARLA MODEL TOWN, GURGAON, HARYANA V/S M/S KOHINOOR FOODS LIMITED. 201, VIPPS CENTRE, 2, COMMUNITY COMPLEX, GREATER KAILASH-II, NEW DELHI-110048.	M/S LALJI ADVOCATES. A - 48, (LALJI HOUSE) YOJNA VIHAR, DELHI -110092. V/S M/S L.S DAVAR & CO., 5/1 (1ST FLOOR), KALKAJI EXTENSION, NEW DELHI-110049.
5	236572	1356547	M/S. K.C.J. & CO., A-1, FIE, PATPARGANJ INDUSTRIAL AREA, DELHI-110092 V/S. M/S. KIWI EUROPEAN HOLDINGS B.V., VLEUTENSEVAART 100, 3532 AD UTRECHT, THE NETHERLANDS	M/S. DELHI REGISTRATION SERVICE. 85/86, GADODIA MARKET, KHARI BAOLI, DLEHI-110006 V/S. M/S. D.P. AHUJA & CO. 53, SAYED AMIR ALI AVENUE KOLKATA-70019.